GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 827 ANSWERED ON 21st NOVEMBER, 2019

CENTRAL ROAD AND INFRASTRUCTURE FUND

827. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether Central Roads Fund/ Central Road and Infrastructure Fund is used for the construction of roads, and if so, the criteria set for the allocation of funds from the said fund;
- (b) the money collected and spent under the said fund during each of the last three years, State/UT-wise;
- (c) the name of the representatives of State on the recommendation of whom the funds were sanctioned therefrom for construction of new highways and upgradation of the existing ones in Maharashtra during the period 2016 to 2019; and
- (d) the name of the representatives whose recommendations are pending with the Government under the said scheme during the said period along with the reasons therefor and the time by which these recommendations are likely to be accepted?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Central Road and Infrastructure Fund (CRIF) is earmarked for various infrastructure sectors such as Transport (Road and Bridges, Ports, Shipyards, Inland Waterways, Airports, Railways, Urban Public Transport), Energy, Water and Sanitation, Communication, Social and Commercial Infrastructure, etc., as per the provisions of CRIF Act, 2000 amended by the Finance Act, 2019. The funds for various infrastructure sectors are to be earmarked as per the provisions of the above mentioned Act. As per amendment to the Government of India (Allocation of Business) Rules, 1961 in July, 2018, the subject matter pertains to the Ministry of Finance.

This Ministry is primarily responsible for development and maintenance of National Highways (NHs). Apart from this, it also allocates funds for development of State Roads under Central Road Fund (CRF)/ CRIF and Economic Importance & Inter State Connectivity (EI&ISC) schemes.

The details of Cess collected under CRF/CRIF during last three years are as follows:-

Amount in Rs. cro						
Year	Total Fund Collected under CRF/ CRIF					
2016-17	72,399.53					
2017-18	83,116.42					
2018-19	1,13,000.00					

The State/UT wise details of Accrual/Allocation and Release/Expenditure for development of State Roads under CRIF and EI&ISC schemes during 2016-17 to 2018-19 are placed at Annexure-I & Annexure-II respectively.

(c) and (d) The Ministry identified and prioritized the projects, schemes or activities for release of funds under the CRF and EI&ISC schemes in consultation with the State Governments/ Union Territories (UTs) as per the extant policies.

The projects not considered for sanction/approval under these schemes during a financial year are not treated as pending.

With the amendment of CRF Act, 2000 through Finance Act, 2018 and replacing earlier Act with the CRIF Act, 2000, sanction of schemes for the State Roads is no longer a function of the Central Government. However, the Department of Economic Affairs (DEA) has initiated consultation with this Ministry for finalization of Criteria for development of State Roads as per the CRIF Act, 2000, amended vide the Finance Act, 2019.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.827 FOR ANSWER ON 21.11.2019 ASKED BY SHRI KRUPAL BALAJI TUMANE REGARDING **CENTRAL ROAD AND INFRASTRUCTURE FUND**

The State/UT - wise details of Accrual and Release under Central Road Fund (CRF)/ Central Road and Infrastructure Fund (CRIF) schemes during 2016-17 to 2018-19.

Amount in Rs. Crore									
Sr.	CA-A-/ILIT	2016-17		201	7-18	2018-19			
No.	State/UT	Accrual	Release*	Accrual	Release*	Accrual	Release*		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)		
1	Andhra Pradesh	348.72	347.17	319.68	331.48	330.27	326.88		
2	Arunachal Pradesh	131.11	56.69	123.72	132.74	127.91	108.39		
3	Assam	144.08	94.03	136.14	48.80	140.97	255.92		
4	Bihar	200.46	169.70	192.05	25.20	197.71	101.49		
5	Chhattisgarh	247.30	97.12	233.52	212.28	243.02	214.02		
6	Goa	17.08	30.06	15.50	16.49	15.40	17.47		
7	Gujarat	445.09	132.08	417.06	74.57	429.28	531.19		
8	Haryana	194.74	167.34	181.95	114.14	185.06	80.93		
9	Himachal Pradesh	100.91	55.41	95.81	92.87	98.98	92.56		
10	Jammu & Kashmir	357.32	81.90	335.97	332.57	348.87	344.75		
11	Jharkhand	164.63	110.55	154.79	109.14	160.40	63.33		
12	Karnataka	450.95	489.63	432.05	430.00	450.54	508.39		
13	Kerala	150.37	158.49	133.81	132.69	136.74	122.85		
14	Madhya Pradesh	566.39	128.80	531.20	744.97	551.98	625.70		
15	Maharashtra	717.66	709.79	666.90	795.28	688.47	780.42		
16	Manipur	37.48	15.60	34.53	6.82	36.14	12.95		
17	Meghalaya	42.57	15.29	39.44	13.72	41.04	28.53		
18	Mizoram	34.18	15.84	32.02	29.89	33.06	23.40		
19	Nagaland	27.42	16.58	25.85	29.17	26.70	54.70		
20	Odisha	295.71	168.76	282.79	230.54	293.08	111.93		
21	Punjab	167.04	71.30	158.23	162.68	158.35	170.11		
22	Rajasthan	663.06	815.83	624.24	589.58	644.38	591.86		
23	Sikkim	12.63	9.39	11.75	8.04	12.21	16.76		
24	Tamil Nadu	392.02	355.12	364.88	303.59	367.76	416.88		
25	Telangana	258.81	280.73	251.67	249.13	263.99	279.08		
26	Tripura	19.09	15.05	17.71	3.89	18.44	3.44		
27	Uttar Pradesh	569.23	219.71	552.01	890.24	578.63	655.91		
28	Uttarakhand	103.68	13.67	97.14	86.20	99.05	85.80		
29	West Bengal	210.97	184.01	203.72	145.01	212.57	138.33		

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Amount in Rs. Cron										
Sr. No.	CA-A-/TITE	2016-17		2017	7-18	2018-19				
	State/UT	Accrual	Release*	Accrual	Release*	Accrual	Release*			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
30	Andaman & Nicobar	16.89	5.04	16.90	12.60	20.01	20.52			
30	Islands									
31	Chandigarh	5.81	0.81	4.75	0.00	5.62	0.00			
32	Dadar & Nagar	3.87	0.00	3.82	0.00	4.52	0.00			
32	Haveli									
33	Daman & Diu	2.70	0.00	2.34	0.00	2.77	0.00			
34	Delhi	64.12	5.54	58.78	1.16	62.49	0.00			
35	Lakshadweep	0.23	0.00	0.00	0.00	0.00	0.00			
36	Puducherry	10.68	32.80	11.76	11.64	12.51	0.00			
	Total	7,175.00	5,069.82	6,764.48	6,367.11	6,998.92	6,784.49			

^{*}Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of such States/UTs.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.827 FOR ANSWER ON 21.11.2019 ASKED BY SHRI KRUPAL BALAJI TUMANE REGARDING **CENTRAL ROAD AND INFRASTRUCTURE FUND**

The State/UT - wise details of Allocation and Expenditure under Economic Importance & Inter State Connectivity (EI&ISC) schemes during 2016-17 to 2018-19.

	Amount in Rs. crore						
CL M-	State / UT / Agency	2016-17		2017-18		2018-19	
Sl. No.		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Andhra Pradesh	25.00	21.94	14.00	11.79	0.00	0.00
2	Arunachal Pradesh	8.00	6.36	9.00	4.57	15.00	15.00
3	Assam	19.50	18.79	29.00	17.03	25.00	21.38
4	Bihar	9.62	8.62	0.00	0.00	0.00	0.00
5	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00
6	Goa	4.00	0.93	34.00	19.78	30.00	25.77
7	Gujarat	2.00	2.00	9.00	8.72	7.00	4.24
8	Haryana	0.00	0.00	0.00	0.00	15.00	13.90
9	Himachal Pradesh	17.00	14.58	20.00	16.70	12.50	8.20
10	Jammu & Kashmir	17.00	11.27	55.00	57.34	65.00	64.56
11	Jharkhand	28.00	26.37	19.70	19.02	0.00	0.00
12	Karnataka	36.00	33.93	15.00	10.50	5.00	2.56
13	Kerala	0.66	0.66	0.00	0.00	0.00	0.00
14	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
15	Maharashtra	50.00	41.45	10.00	7.59	4.00	0.78
16	Manipur	26.00	24.34	32.00	33.91	25.00	27.91
17	Meghalaya	0.00	0.00	3.50	0.43	15.00	14.15
18	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00
19	Nagaland	32.00	17.66	75.00	61.41	55.00	55.46
20	Odisha	48.00	45.93	50.00	49.98	10.00	14.72
21	Punjab	2.00	0.61	10.00	6.28	15.00	10.24
22	Rajasthan	7.00	6.64	22.60	18.08	15.00	9.96
23	Sikkim	0.00	0.00	6.60	7.32	6.00	12.63
24	Tamil Nadu	52.12	51.13	64.00	63.97	75.00	66.27
25	Telangana	7.00	6.35	10.80	7.62	12.00	9.98
26	Tripura	0.00	0.00	0.00	0.00	0.00	0.00
27	Uttar Pradesh	5.00	1.04	115.00	103.29	90.00	93.78
28	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00
29	West Bengal	19.00	15.71	35.00	31.23	3.50	3.33
30	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00
31	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
32	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00

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Amount in Rs. crore								
Sl.	State / UT / Agency	2016-17		2017-18		2018-19		
No.		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	
34	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	
36	Puducherry	0.10	0.04	0.00	0.00	0.00	0.00	
	NHAI#	390.00	390.00	120.00	120.00	·		
	Total	805.00	746.35	759.20	676.56	500.00	474.82	

[#] National Highways Authority of India

Alloc. – Allocation Expd. – Expenditure

*At the end of Financial Year so as to ensure full utilization of funds, authorizations were made on purely "First Come First Serve" basis subject to the condition that, the total overall expenditure does not exceed the total allocation made during that Financial Year. Therefore, Expenditure for some States have been more than the allocation made to that State during that Financial Year.
